

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1186/2000

New Delhi this the 3rd day of July, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member (A)

1. Shri S.M. Sharma,  
S/o Shri K.D. Sharma,  
R/o 703/10, Vijay Park,  
Delhi-110053.
2. Shri AS Mohammed,  
S/o Shri Mahmood Khan,  
R/o 42, Kauzkhlas Village,  
New Delhi.
3. Shri Ashok Kumar,  
S/o Shri Mahan Lal,  
R/o 4215, Gali Sahtara,  
Ajmeri Gate, Delhi.
4. Shri Ram Kishan,  
S/o Shri Des Raj Singh,  
R/o 120, Gali No. 19,  
Bhikam Colony, Balabgarh,  
Dist: Faridabad, Haryana
5. Shri Ramvir Singh,  
S/o Shri A.R. Yadav,  
R/o 44, New Arya Nagar,  
Meerut Road, Ghaziabad (U.P.)
6. Shri R.K. Bhardwaj  
S/o Shri P.N. Bhardwaj,  
R/o 374, Chirag Delhi,  
New Delhi 17.
7. Shri Brij Pal,  
S/o Shri Shodan Singh,  
R/o Vill. Bishakar. Post: Govindpuri,  
Modinagar, Ghaziabad, (U.P.)
8. Shri T.P. Singh,  
S/o Shri L.R. Singh  
R/o 218, Gazipur Village,  
Delhi-96.
9. Shri Kartar Singh  
S/o Shri Raghbir Singh  
R/o Village-Madopur  
Distt: Meerut
10. Shri K.C. Singh  
S/o Shri Sukha Singh,  
R/o 416/6 Gazipur Village  
Delhi-96.

*Verj*  
(By Advocate: Shri S.S. Tiwari)

...Applicants

Versus

1. Govt. of NCT of Delhi,  
through its,  
Chief Secretary,  
5, Sham Nath Marg,  
Delhi.
2. Principal Secretary (Services)  
Govt. of NCT of Delhi,  
1, Kripal Narain Marg,  
Delhi.
3. Principal Secretary,  
Urban Development,  
Govt. of NCT of Delhi,  
'B' Block, Vikas Bhawan,  
I.P. Estate, Delhi.

....Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

In pursuance of the Cabinet decision, applicants who are Area Volunteers are being absorbed as LDCs. Apart from granting age relaxation, requirement of passing Typewriting test at the entry point has also been relaxed and the period of one year has been provided for passing of Typewriting test. In our view, no grievance can validly be made in respect of the requirement of passing the Typewriting test as LDCs are required to be well-versed in typing for the due performance of their duties. Present order will be without prejudice to the rights and contentions of the applicants in OA-323/98. Present OA in the circumstances is summarily rejected.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

Ashok Agarwal  
(Ashok Agarwal)  
Chairman

CC.